

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 165 of 2013**

**Dated : 12<sup>th</sup> March, 2014**

**In the matter of**

**Ugar Sugar Works Ltd.**

**... Appellant(s)**

**Versus**

**Govt. of Karnataka & Ors.**

**... Respondent(s)**

**Appeal No. 176 of 2013**

**In the matter of**

**Himatsingka Seide Ltd.**

**... Appellant(s)**

**Versus**

**Karnataka Electricity Regulatory  
Commission & Ors.**

**... Respondent(s)**

**Appeal No. 314 of 2013**

**In the matter of**

**M/s Star Metallics & Power Pvt. Ltd.**

**... Appellant(s)**

**Versus**

**The Govt. of Karnataka & Ors.**

**... Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matters on  
**3.4.2014.**

**COURT MASTER**